

IV Addl. District and Sessions Court, Madhugiri  
Sri.TARAKESHWARGOUDA PATIL  
IV Addl. District And Session Judge, Madhugiri  
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 AM to 05.45PM</b>				
1	R.A. 5009/2020 (NOTICE)		G.M.Govindaraju Vs Govindappa	G.B.Halappa
2	R.A. 5016/2020 (NOTICE) IA/1/2020		The Land Acquisition Officer Vs A.S. Basavaraju	District Government Pleader Tumakuru
3	M.V.C. 1379/2019 (STEPS)		Vanajakshi Vs Murali Kumar	Hanumantharayappa.E
4	M.V.C. 535/2020 (WRITTEN STATEMENT)		Narasimhamurthy Vs Ranjith Kumar H.G.	H.Maruthi Prasad
<b>11.00 AM to 02.00PM</b>				
5	R.A. 5015/2017 (HEARING) IA/1/2017		Hanumanthaiah Vs Bheemaiah	D S Ramanjanaiah
6	R.A. 5030/2019 (HEARING)		T.Doddarangaiah Vs Rajinikanth	D.V.Sheshadri
7	M.V.C. 1322/2018 (EVIDENCE)		T.G. Ranganatha Vs T.G. Rangashyamaiah	Mallikarjuna C.
8	M.V.C. 287/2019 (EVIDENCE)		Geetha Vs Surinder Singh	L.Bharathbhushan reddy
9	M.V.C. 409/2019 (EVIDENCE)		Sakamma Vs Avinash Kavi	T.Devaraju
10	M.V.C. 651/2019 (EVIDENCE)		Shivanna Vs Ranganatha.R	L.Bharath Bhushan Reddy
11	M.V.C. 944/2019 (EVIDENCE)		Manjamma Vs Hanumantharaju	Verupakshaiah S.S
12	R.A. 5075/2018 (ARGUMENTS)		Smt. R.V. Ahalya Vs Smt. Ananthalakshmi	D.V. Sheshadri
13	R.A. 5021/2019 (ARGUMENTS) IA/1/2019		Smt. Anantha Lakshmi Vs Smt. Parvathamma	H.S. Chandrakala
14	R.A. 5026/2019 (ARGUMENTS)		Narayanappa Vs Dasappa	G.B. Halappa
15	M.V.C. 97/2019 (ARGUMENTS)		Shivaprasad.R Vs H.P.Devakumar	Verupakshaiah S.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	P and Sc 5001/2020 (ENQUIRY)		Ramakrishnaiah Vs Nil	P.N.Nage Reddy
<b>Cases listed below are adjourned due to Covid 19</b>				
17	Misc 5105/2018 (EVIDENCE)	25-03-2021	C.K.Shivakumaraswamy @ Shivakumar Vs M/s Power Grid Corporation	Obalesha
18	Misc 5126/2019 (OBJECTIONS)	25-03-2021	Ranganath Vs Power Grid Corporation of India Limited	Girish
19	Misc 5127/2019 (OBJECTIONS)	25-03-2021	Thimmarayappa Vs Power Grid Corporation of India Limited	Girish
20	Misc 5135/2019 (OBJECTIONS)	25-03-2021	Gangadaraiah Vs Executive Director, Power Grid Corporation of India Limited	Sannalingaiah
21	Misc 5139/2019 (OBJECTIONS)	25-03-2021	Nalina.T.K. Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.J.L
22	Misc 5170/2019 (OBJECTIONS)	25-03-2021	Gangabhadraiah Vs The Power Grid Corporation of India Ltd	Girish
23	Misc 5171/2019 (OBJECTIONS)	25-03-2021	Narayanamurthy Vs The Power Grid Corporation of India Ltd	Girish
24	Misc 5172/2019 (OBJECTIONS)	25-03-2021	P.T. Thimmaraju Vs The Power Grid Corporation of India Ltd.	Girish
25	Misc 5173/2019 (OBJECTIONS)	25-03-2021	Bhagyamma Vs The Power Grid Corporation of India Ltd	Girish
26	Misc 5174/2019 (OBJECTIONS)	25-03-2021	Ramakrishnaiah Vs The Power Grid Corporation of India Ltd	Girish
27	Misc 5175/2019 (OBJECTIONS)	25-03-2021	Rangadhamaiah Vs The Power Grid Corporation of India Ltd	Girish

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28	Misc 5176/2019 (OBJECTIONS)	25-03-2021	Jagadesh Vs The Power Grid Corporation of India Ltd	Girish
29	Misc 5177/2019 (OBJECTIONS)	25-03-2021	Chikkanarasamma Vs The Power Grid Corporation of India Ltd	Girish
30	Misc 5178/2019 (OBJECTIONS)	25-03-2021	Siddagangamma Vs The Power Grid Corporation of India Ltd by Its Manager	Girish
31	Misc 5179/2019 (OBJECTIONS)	25-03-2021	Ramaiah Vs The Power Grid Corporation of India Ltd by Its Manager	Girish
32	Misc 5180/2019 (OBJECTIONS)	25-03-2021	Thopaiah Vs The Power Grid Corporation of India Ltd by Its Manager	Girish
33	Misc 5181/2019 (OBJECTIONS)	25-03-2021	Srinivasamurthy Vs The Power Grid Corporation India Ltd by Its Manager	Girish
34	Misc 5182/2019 (OBJECTIONS)	25-03-2021	Rangashamaiah Vs The Power Grid Corporation of India Ltd by Its Manager	Girish
35	Misc 5183/2019 (OBJECTIONS)	25-03-2021	Sharadamma Vs The Power Grid Corporation of India Ltd by Its Manager	Girish
36	Misc 5211/2019 (OBJECTIONS)	25-03-2021	Lalithamma Vs The Power Grid Corporation of India Ltd by Its Manager	Rajanna T
37	Misc 5212/2019 (OBJECTIONS)	25-03-2021	Indramma Vs The Power Grid Corporation of India Ltd, by its Manager	Rajanna T
38	Misc 5213/2019 (OBJECTIONS)	25-03-2021	Sarojamma Vs The Power Grid Corporation of India Ltd., By its Manager	Rajanna T
39	Misc 5214/2019 (OBJECTIONS)	25-03-2021	Shashidhara.H. Vs The Power Grid corporation of India Ltd. by Its Manager	Rajanna T

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
40	Misc 5215/2019 (OBJECTIONS)	25-03-2021	Hanumantharaya.D. <b>Vs</b> The Power Grid Corporation of India Ltd, by its Manager	Rajanna T
41	Misc 5216/2019 (OBJECTIONS)	25-03-2021	Hanumanthappa <b>Vs</b> The Power Grid Corporation of India Ltd. by Its Manager	Rajanna T
42	Misc 5217/2019 (OBJECTIONS)	25-03-2021	Hanumantharaya G <b>Vs</b> The Power Grid Corporation of India Ltd by Its Manager	Rajanna T
43	Misc 5218/2019 (OBJECTIONS)	25-03-2021	Bojegowda <b>Vs</b> The Power Grid Corporation of India Ltd by Its Manager	Rajanna T
44	Misc 5219/2019 (OBJECTIONS)	25-03-2021	Ganganna @ Gangappa <b>Vs</b> The Power Grid Corporation of India Ltd, By Its Manager	Rajanna T
45	Misc 5220/2019 (OBJECTIONS)	25-03-2021	Junjappa <b>Vs</b> The Power Grid Corporation of India Ltd by Its Manager	Rajanna T
46	Misc 5221/2019 (OBJECTIONS)	25-03-2021	Dasappa G.H. <b>Vs</b> The Power Grid Corporation of India Ltd by Its Manager	Rajanna T
47	Misc 5222/2019 (OBJECTIONS)	25-03-2021	Thippeswamy B <b>Vs</b> The Power Grid Corporation of India Ltd by Its Manager	Rajanna T
48	Misc 5226/2019 (OBJECTIONS)	25-03-2021	Chikkaramaiah since deady by LRs Sri Basavaraju <b>Vs</b> The Power Grid Corporation of India Ltd by Its Manager	Rajanna T
49	Misc 5227/2019 (OBJECTIONS)	25-03-2021	Gangadharappa <b>Vs</b> The Power Grid Corporation of India Ltd by its Manager	Rajanna T
50	Misc 5228/2019 (OBJECTIONS)	25-03-2021	Chitthappa G <b>Vs</b> The Power Grid Corporation of India Ltd by Its Manager	Rajanna T

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	Misc 5229/2019 (OBJECTIONS)	25-03-2021	Master Darshan Since Minor Resptd. by his Mother and Natural Guardian Smt. E.Nagamani Vs The Power Grid Corporation of India Ltd, By Its Manager	Rajanna T
52	Misc 5230/2019 (OBJECTIONS)	25-03-2021	Venkatesh @ Venkateshappa Vs The Power Grid Corporation of India Ltd by its Manager	Rajanna T
53	Misc 5392/2019 (PF/CF)	25-03-2021	Ramachandrappa Vs The Chief Manager, The Power Grid Coporation of India Ltd.	H.Nanjundaiah
54	Misc 5458/2019 (OBJECTIONS)	25-03-2021	Shivakumar H D Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
55	Misc 5459/2019 (OBJECTIONS)	25-03-2021	Siddaiah Vs The chief Manager , The Power Grid Corporation of India Ltd	K B Anil
56	Misc 5460/2019 (OBJECTIONS)	25-03-2021	Puttakavallamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
57	Misc 5461/2019 (OBJECTIONS)	25-03-2021	Thimmaiah Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
58	Misc 5462/2019 (OBJECTIONS)	25-03-2021	Siddaiah Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
59	Misc 5463/2019 (OBJECTIONS)	25-03-2021	Anjinappa G R Vs The Chief Manager , The Power Grid Corporation of India Ltd	K B Anil
60	Misc 5464/2019 (OBJECTIONS)	25-03-2021	Kamalamma Vs The Chief Manager , The Power Grid Coporation of India Ltd	K.B.Anil
61	Misc 5465/2019 (OBJECTIONS)	25-03-2021	Nagarathamma D N Vs The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil

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62	Misc 5466/2019 (OBJECTIONS)	25-03-2021	Appayanna <b>Vs</b> The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
63	Misc 5467/2019 (OBJECTIONS)	25-03-2021	Doddaiiah <b>Vs</b> The Chief Manager, The Power Grid Coproation of India Ltd	K.B.Anil
64	Misc 5468/2019 (OBJECTIONS)	25-03-2021	Lakshmamma <b>Vs</b> The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
65	Misc 5469/2019 (OBJECTIONS)	25-03-2021	Siddappa <b>Vs</b> The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
66	Misc 5470/2019 (OBJECTIONS)	25-03-2021	Ramakrishnaiah <b>Vs</b> The Chief Manager, The Power Grid Corporation of India Ltd	K.B.Anil
67	Misc 5510/2019 (OBJECTIONS)	25-03-2021	P.Channarayudu by his SPA holder P.Thimmarasu <b>Vs</b> The Power Grid Corporation of India Ltd by Its Manager	Sridhar K Rao
68	Misc 5588/2019 (OBJECTIONS)	25-03-2021	Gangamma <b>Vs</b> The Executive Engineer, The major works Division, The Karnataka Power Transmission Private Ltd.	Narasegowda
69	Misc 5025/2020 (ENQUIRY)	25-03-2021	K.B.Bheemaih <b>Vs</b> The Chief Manager, The power Grid Corporation of India Ltd.,	R.S.Sudhakar

**Dangling IA:**

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 AM to 05.45PM</b>				
1	CRL.R.P. 5043/2019 (CALL ON)		M Vijayachandra Rana <b>Vs</b> Smt. Rathnamma	P.Dattathreya
2	CRL.R.P. 5023/2017 (NBW)		Koratagere P.S. <b>Vs</b> Sidda @ Siddaraja	
3	SC 5024/2020 (NBW)		State by Kodigenahalli Police Station <b>Vs</b> Praveen	Public Prosecutor
4	SC 5043/2019 (FRAMING OF CHARGE OR PLEA)		State by Y.N.Hosakote Police Station <b>Vs</b> Honnuraswami	Public Prosecutor
5	SC 5016/2020 (HBC)		State by Madhugiri Police Station <b>Vs</b> Hanumantha	Public Prosecutor
6	Crl.Misc. 5200/2020 (OBJECTIONS)		Sumankumar <b>Vs</b> State by Koratagere Police	G.R.Jagannatha
<b>11.00 AM to 02.00PM</b>				
7	SC 5025/2019 (EVIDENCE)		Pavagada Police <b>Vs</b> Hemadri	Public Prosecutor
8	CRL.R.P. 5005/2020 (ARGUMENTS)		T.S.Nataraju <b>Vs</b> Smt. Sharada.N	PCKR
9	SC 5013/2018 (EVIDENCE)		Kodigenahalli Police <b>Vs</b> Muddagangappa	Public prosecutor

**Dangling IA:**

Prl.Sr.Civil Judge and JMFC, Madhugiri  
Smt. Pallavi R  
Prl.Sr. Civil Judge, Madhugiri  
Cause List Date: 17-12-2020

Sl. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.45 AM to 03.45PM		
1	M.C. 115/2020 (NOTICE)		Kotekallappa <b>Vs</b> Ranganima	H R Ramakrishna
2	M.A. 29/2018 (JUDGMENTS) IA/1/2018		K.S. Adishesha Gupta <b>Vs</b> Madhiyan	S. Raghunatha Reddy
3	EX 2/2018 (AWAIT ORDERS)		J.C. Kavya <b>Vs</b> The Managing Director of KSRTC, Shanthinagar, Bangalore.	Nagarajiah
4	O.S. 49/2018 (OBJECTIONS) IA/1/2018		Puttalingaiah K.M <b>Vs</b> Syed Zyer Hussain	Vasanthakumar
5	FDP 6/2018 (STEPS)		G.N. Geetha <b>Vs</b> Naganima	P.C. Krishna Reddy
6	M.C. 115/2018 (OBJECTIONS)		Harisha G.R. <b>Vs</b> Sharadha	Siddappa K.
7	O.S. 21/2019 (STEPS) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019		T.R. Hommanna <b>Vs</b> The president Guru Bhavana Samithi and B.E.O	Hanumantha reddy
8	R.A. 15/2019 (STEPS) IA/1/2019		T.V. Basavaraju <b>Vs</b> Puttarangamma	Venkoba Rao K.S.
9	R.A. 31/2019 (STEPS) IA/1/2019		Nasreentaz <b>Vs</b> Dhanalakshmi	P.Dattatreya
10	M.C. 91/2019 (STEPS)		H.N.Siddaiah @ Siddaraja <b>Vs</b> S.Pallavi	B.H.Panchaksharaiah
11	EX 52/2019 (STEPS)		Vijayakumar <b>Vs</b> Bajaj Alliance General Insurance Co.Ltd	Bharatha Bhushana
12	O.S. 131/2019 (OBJECTIONS)		P.N. Rajashekhar <b>Vs</b> Ganesh. R	G.B. Halappa
13	O.S. 29/2020 (STEPS) IA/1/2020		Mohamad Hussain <b>Vs</b> Samiulla Sharif	C.N. Hanumantharaju



**Pri.Sr.Civil Judge and JMFC, Madhugiri**  
**Smt.Pallavi R**  
**Pri Sr. Civil Judge , Madhugiri**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	EX 7/2020 (STEPS)		M.Lakshminarayana <b>Vs</b> I.G.Dayananda	Dattathereya P
15	O.S. 35/2020 (AWAIT NOTICE)		Canara Bank <b>Vs</b> Chandrashekhar M.L.	M.V. Dayanandasagar
16	O.S. 87/2020 (AWAIT NOTICE)		Ranganathappa <b>Vs</b> Nagarathamma	H. P. Nataraj
17	EX 14/2020 (STEPS)		Lingamma <b>Vs</b> Apricot Foods Pvt. Limited	S.S. Virupakshaiiah
18	O.S. 95/2020 (AWAIT NOTICE) IA/1/2020		Daladurappa <b>Vs</b> Chikkamma	Dattathereya P
19	O.S. 149/2020 (AWAIT NOTICE) IA/1/2020		Puttarangamma <b>Vs</b> Thirumalappa	V.Lakshminarayana
20	O.S. 157/2020 (AWAIT NOTICE) IA/1/2020		Rangaswamy <b>Vs</b> B.N.Mohankumar	Raghunatha Reddy A V
<b>11.00 AM to 02.00PM</b>				
21	M.A. 19/2018 (HEARING)		Hanumanthaiah <b>Vs</b> The Chief Secretary to Govt. of Karnataka	E. Hanumantharayappa
22	O.S. 61/2015 (EVIDENCE) IA/1/2015		Jainabi <b>Vs</b> Allah Baksh	T.S. Krishna Shastry
23	O.S. 25/2017 (EVIDENCE)		Shivanna <b>Vs</b> Shivalingappa	P.D.T.
24	M.V.C. 1222/2017 (EVIDENCE)		Somashekar @ Somesh <b>Vs</b> Rangappa G.G	Jayanna N
25	M.V.C. 1223/2017 (EVIDENCE)		Somashekar <b>Vs</b> Shivakumar D	Virupakshaiiah S.S
<b>CROSS EXAMINATION OF DW</b>				
26	O.S. 5/2014 (EVIDENCE)		K.Narasappa <b>Vs</b> Hanumanthappa	
<b>CROSS EXAMINATION OF PW</b>				
27	M.C. 139/2018 (EVIDENCE)		Mallesha.M. <b>Vs</b> Nagaveni T.	M.Shivanna
<b>PLNTF EVIDENCE</b>				

**Pr.Sr.Civil Judge and JMFC, Madhugiri**  
**Smt.Pallavi R**  
**Pr Sr. Civil Judge , Madhugiri**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 39/2015 (EVIDENCE)		T.R.Shreerangaiah <b>Vs</b> Sriprasad	Prakash
29	M.V.C. 394/2018 (EVIDENCE)		Shiva,,a <b>Vs</b> Sri Ganesh Basavarj Sarala	L. Bharath Bhushan
30	M.C. 135/2019 (EVIDENCE)		Shivakumar Yadav <b>Vs</b> R.C. Shruthi	K.Nethravathi
<b>FURTHER ARGUMENTS</b>				
31	M.A. 9/2017 (ARGUMENTS)		Lingappa <b>Vs</b> Muddaiah	Jayanna N
32	O.S. 69/2014 (SETTLEMENT)		Govindappa <b>Vs</b> Lingamma	P C Krishna Reddy
33	R.A. 3/2016 (SETTLEMENT) IA/1/2016		Chandale charia @ Chandra @ Chandra Shekara <b>Vs</b> V. Kumar	G.B. Halappa
34	M.V.C. 615/2017 (SETTLEMENT)		Nethramma <b>Vs</b> Gorala Nageswara Reddy	
35	O.S. 89/2017 (TO HEAR ON I A)		C.N.Jagadish <b>Vs</b> Jayamma	G.S.Shivaramaiah
36	O.S. 103/2018 (SETTLEMENT) IA/1/2018		T. C. Sarojamma <b>Vs</b> T.C. Hanumanthappa	B.H.Panchaksharaiah
37	O.S. 113/2018 (TO HEAR ON I A) IA/1/2018		Sakamma <b>Vs</b> Sannarangappa	S.RAghunatha Reddy
38	O.S. 15/2020 (SETTLEMENT) IA/1/2020		Susheelamma <b>Vs</b> Narasamma	T.D. Mohammed Adil
39	M.C. 87/2020 (conciliation)		Kavya N @ Chinnamayi <b>Vs</b> Dharaneesha	M V Dayananda Sagara

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**Pri.Sr.Civil Judge and JMFC, Madhugiri**  
**Smt.Pallavi R**  
**Pri Sr. Civil Judge , Madhugiri**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11.00 AM to 02.00PM</b>				
1	C.C. 10/2016 (EVIDENCE)		Badavanahalli Police Station <b>Vs</b> Ravi	
<b>Cases listed below are adjourned due to Covid 19</b>				
2	C.C. 72/2018 (NBW)	27-01-2021	Madhugiri Police Station <b>Vs</b> Mahanthesha	APP
3	C.C. 2/2017 (EVIDENCE)	28-01-2021	Medigeshi Police <b>Vs</b> Bhutharaju	
4	C.C. 19/2019 (EVIDENCE)	29-01-2021	Kodigenahalli Police Station <b>Vs</b> Gangaraju	APP
5	C.C. 16/2020 (NBW)	29-01-2021	Madhugiri Police Station <b>Vs</b> Mallesha	APP RVS

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**SRI.SAGAR GURUGOUDA PATIL**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 44/2020 (SUMMONS) IA/1/2020		Hanumakka <b>Vs</b> Hanumakka	G.D. Devaraju
2	O.S. 130/2020 (SUMMONS) IA/1/2020		Arunkumar Raju. H. <b>Vs</b> K. Sarojamma	Ashwathanarayana Reddy B.R.
3	O.S. 86/2014 (NOTICE)		Kaduramma <b>Vs</b> Doddakka	S.Bhaskar Reddy
4	EX 5/2020 (NOTICE)		T.C.Vani <b>Vs</b> The Managing Director, Karnataka State road Transportation corporation	Hanumantharayappa.G.S
5	M.V.C. 228/2020 (NOTICE)		Girish S <b>Vs</b> Nanjundappa	Rajendra V.G.
6	M.V.C. 242/2020 (NOTICE)		Shanthamma <b>Vs</b> Tara Chand Logistic Solutions Ltd.	Nagarajaiah
7	R.A. 30/2020 (NOTICE)		Savithamma <b>Vs</b> Parvathamma	K. Veerakyathaiah
8	M.A. 10/2020 (NOTICE) IA/1/2020		Manjamma <b>Vs</b> Lakshamma	Gangadbaraiiah
9	M.C. 96/2020 (NOTICE)		Padmaja M @ Padmavathi <b>Vs</b> Sreenivasalu @ Vasu	Shantha Kumar K V
10	M.V.C. 824/2020 (NOTICE)		Veena <b>Vs</b> Prabhudev B.	H.V.Manjunath
11	R.A. 92/2017 (HEARING) IA/1/2017		Nagappa <b>Vs</b> Narasimhappa	Nagarajaiah
12	EX 24/2018 (HEARING)		N. Nagendra Kumar <b>Vs</b> Shailamma	S. Raghunatha Reddy
13	O.S. 81/2018 (HEARING) IA/1/2018		Shashikumar <b>Vs</b> H.Maruthi	Manjuntha N.M.
14	O.S. 84/2006 (EVIDENCE)		ADINARAYANA GUPTHA <b>Vs</b> K SHIVARAMAIAH SETTY	S. Bhaskarreddy
15	O.S. 8/2016 (EVIDENCE) IA/1/2016		Beeraiiah <b>Vs</b> Nagappa	S.Raghunathareddy Lakshminarayana.T

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16	M.C. 102/2016 (EVIDENCE) IA/1/2016		Sujatha <b>Vs</b> M.H. Shivashankar	H.T. Thimmaraju
17	O.S. 62/2017 (EVIDENCE)		B.S. Sidde Gowda <b>Vs</b> Bheemanna	B.N. Achutharao
18	M.V.C. 463/2018 (EVIDENCE)		Kiran alias Kiran Kumar <b>Vs</b> Kamarajappa R	D.V. Prakash
19	O.S. 126/2018 (EVIDENCE)		Eranagamma <b>Vs</b> Suresh Babu	B.Lingappa
20	M.C. 54/2019 (EVIDENCE)		M.B. Guruprasad <b>Vs</b> S.E. Pushpalatha	P.C. Nagabhushan
21	M.C. 66/2019 (EVIDENCE)		Lakshamma <b>Vs</b> Venkateshmurthy	G M Deepa
22	R.A. 12/2009 (ARGUMENTS)		Hanumantharayappa <b>Vs</b> Puttamma	A.M.Krishnamurthy G.S.Jyothi Lakshmi HKM
23	R.A. 114/2016 (ARGUMENTS)		Narasamma <b>Vs</b> Vinoda	
24	Misc 1/2017 (ARGUMENTS)		Suryanarayana Reddy <b>Vs</b> Nagendra Reddy	M. Mahesh
25	M.A. 38/2017 (ARGUMENTS)		M.P. Shivaram <b>Vs</b> Town Municipal Council, Madhugiri	P. Dattathreya
26	R.A. 90/2017 (ARGUMENTS) IA/1/2017		P. Rangareddy <b>Vs</b> Geethavani	P.N. Nageerreddy
27	R.A. 48/2018 (ARGUMENTS) IA/1/2018		Shakeela <b>Vs</b> Khurshid Unnissa	G. Ranganatha
28	R.A. 10/2019 (ARGUMENTS) IA/1/2019		Savitha <b>Vs</b> Manjunatha	Ramanjanaiah D.S.
29	R.A. 34/2019 (ARGUMENTS)		Siddappa <b>Vs</b> Chikkaramaiah	P.Dattathreya
30	M.V.C. 822/2020 (FIRST HEARING)		Jayalakshamma <b>Vs</b> Prabhudev B.	H.V.Manjunath

**Pr.Sr.Civil Judge and JMFC, Madhugiri**  
**SRI.SAGAR GURUGOUDA PATIL**  
**Addl Sr.Civil Judge, Madhugiri**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	R.A. 142/2015 (ARGUMENTS)		Thirumalakka, dead by her sole daughter Kavallamma-2nd Appellant <b>Vs</b> Prameela	H. Krishnamurthy
32	R.A. 64/2016 (ORDERS)		Mahalakshamma <b>Vs</b> Chikkanna	B.H. Panchaksharaiah
33	FDP 8/2014 (AWAIT ORDERS)		Jayamma <b>Vs</b> Lakshminarasamma	L.B. Bharathbhusan
34	O.S. 38/2018 (conciliation)		Kaveri Grameena Bank, Theetha Branch, Koratagere taluk <b>Vs</b> M.S.Jagadambha	S.Raghunathareddy
35	R.A. 66/2018 (STEPS) IA/1/2018 IA/2/2018		Narasappa <b>Vs</b> T.K. Vihwanna	S. Raghunatha Reddy
36	EX 62/2018 (COMMISSIONER WARRANT)		Nagarajan <b>Vs</b> Bhagyamma	B.L. Nagaraju
37	EX 8/2019 (Warrant)		Manjunatha <b>Vs</b> H. Narayanaswamy	S. Bhasker Reddy
38	O.S. 2/2020 (STEPS)		Lakshmipathi <b>Vs</b> Umesha	T.NARAYANASWAMY
39	R.A. 14/2020 (AWAIT LCR)		Narayanappa dead by LRs <b>Vs</b> Sreeramappa	D V Sheshadri
40	O.S. 72/2020 (PF/CF)		State Bank of India <b>Vs</b> K.R. Mudlaiah	B. H. Panchaksharaiah
<b>Cases listed below are adjourned due to Covid 19</b>				
41	Misc 7/2017 (STEPS)	22-01-2021	Kenjigappa <b>Vs</b> G. Basavareddy	K.N. Jayaramu
42	Misc 8/2017 (STEPS)	22-01-2021	Siddappa <b>Vs</b> G. Basavareddy	K.N. Jayaramu

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC. MADHUGIRY.

Cause List Dt.17.12.2020

**Morning Session**

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	O.S.286/2015	17.12.2020	To hear	Shivashankarappa V/s Nanjappa	MM/PDT
2	OS.190/2020	17.12.2020	To hear	Krishnappa V/s Murarakka	MVD/PDT
3	OS.27/2020	17.12.2020	To hear	Mahalingaiah V/s Rajashekar	GRM/GBH
4	O.S. 331/2013	17.12.2020	To hear	Karthik K. Agencies V/s Nataraaj	DVS/MVD
5	OS.341/2017	17.12.2020	To hear	Chandrashekar V/s L. Govindappa	PCKR/BHP
6	Mis 19/2014	17.12.2020	To hear	Ashwathamma V/s Narasappa	PCKR
7	OS.161/2015	17.12.2020	To hear	N. Renuka V/s A. Manjula	MRJ/NNR
8	FDP 10/2015	17.12.2020	To hear	Syed Noorjan @ Pota Saheb V/s Syed Abbas Sab @ poto saheb	MN
9	OS.260/2018	17.12.2020	To hear	Govindappa V/s Subbarayappa	KNJ/PCKR
10	O.S 61/2017	17.12.2020	To hear	C.N. Jagadish V/s Syed Nayaz & Another	GSS/RR
11	O.S. 233/2016	17.12.2020	P/E	Sujatha V/s Muddanna	GR/BHP
12	OS.147/2014	17.12.2020	P/E	B.R. Vivek V/s P.N. Virupakshappa	KVSK/PDT
13	OS.245/2018	17.12.2020	P/E	M.S. State Bank of India V/s Sanjivakumar	SRR/PCKR
14	OS.271/2013	17.12.2020	P/E	K.C. Siddareddy V/s Chikkathimmareddy	HR/PCKR
15	OS.149/2018	17.12.2020	P/E	Kaveri Grameena Bank V/s Venkatesh	SRR/Exp
16	OS.298/2018	17.12.2020	P/E	Kaveri Grameena Bank V/s Puttanarasegowda	SBR/GBH
17	OS.349/2018	17.12.2020	P/E	D.C. Veeranna V/s D.C. Mallikarjunaiah	GBH/BAP
18	O.S. 129/2014	17.12.2020	P/E	Anjanappa V/s Gangamma	HR/BRR
19	O.S.617/2011	17.12.2020	Cross of Pw-1	Erachikkappa V/s Muddanna	SRR/BHP
20	O.S.351/2012	17.12.2020	F/C/Pw-1	Ramaiah V/s Ashwathanarayanagowda	PDT/BRR

**Afternoon Session**

21	O.S. 265/2020	17.12.2020	To hear	Ramachandrappa V/s Lakshamma	BKR
22	O.S. 216/2016	17.12.2020	To hear	Zubedabi V/s Narasamma	MRJ/VRR
23	O.S.439/2018	17.12.2020	To hear	Krishnamurthy V/s Latha	RE/SRR
24	O.S. 197/2019	17.12.2020	To hear	Mallerangappa V/s Mallakka	KCN/HTT
25	OS.3/2019	17.12.2020	To hear	Lakshmiddevamma V/s Jayaramappa	HR/PCN
26	O.S.335/2014	17.12.2020	To hear	Chikkyallappa V/s Chief Secretary	KLN/HKV/AGP
27	O.S.493/2016	17.12.2020	To hear	Puttarangamma V/s Jayamma	MVD/HVM
28	O.S.10/2017	17.12.2020	To hear	Mahajan BI V/s Syed Mohiddin	NR/PCN
29	O.S. 361/2018	17.12.2020	To hear	Eranna V/s Muddakka & another	PRP/MM
30	FDP 04/2018	17.12.2020	To hear	Rathamma V/s Venkataramanappa & Others	GSR/HR

31	OS.300/2013	17.12.2020	Cross of pw1	Tholasamma V/s G. Ashwathanarayana	MRJ/RSK
32	O.S.212/2017	17.12.2020	Cross of Pw-1	Aluvelamma V/s Gangamma	TD/VRR
33	OS.237/2018	17.12.2020	F/P/E	Kamakshamma V/s Gangamma	DVS/BHP
34	O.S.172/2011	17.12.2020	Cross of Pw-2	Gowamma V/s Gangamma	BRR/SSRBKR
5	O.S.244/2010	17.12.2020	F/D/E	Govindappa V/s Kariyanna	GBH/RA
36	OS.431/2013	17.12.2020	Cross of Dw1	Devaraju V/s Jayaramaiah	MNB/GBH
37	OS.185/2019	17.12.2020	F/P/E	Arjuna Naika V/s Gangadhara	TD/BMR
38	OS.315/2013	17.12.2020	Cross of pw1	State Bank of Mysore V/s V. Raju	BHP/GPM
39	O.S.326/2011	17.12.2020	Cross of Pw-1	Gangaraju V/s Venkataravanappa	SRR/SBR
40	O.S.176/2013	17.12.2020	F/C/Dw-2	Radhamma V/s Hanumanthareddy	LBR/PDT

Thanking you,

Sd/-  
Pri. Civil Judge and JMFC, Madhugiri



**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt.Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 AM to 05.45PM</u></b>				
1	O.S. 289/2010 (SUMMONS)		Ashwathamma <b>Vs</b> Narayanappa	R.Anand
2	O.S. 31/2013 (NOTICE)		Thippamma <b>Vs</b> Narasimhappa	K.N.Jayaram Hanumantha reddy A
3	FDP 30/2014 (NOTICE)		State Bank of Mysore <b>Vs</b> Puttamma	Nagaraja N B.R.Ramakrishna
4	O.S. 386/2016 (STEPS) IA/2/2016 IA/1/2016		Kodiyappa <b>Vs</b> Doddakka	Gangadeharaiah Nagaraja N
<b><u>11.00 AM to 02.00PM</u></b>				
5	O.S. 480/2018 (NOTICE)		Ramaiah <b>Vs</b> Nagaraju	Hanumanthareddy
6	O.S. 288/2015 (EVIDENCE) IA/1/2015		Narasamma <b>Vs</b> Jayaith-A-Islamiya Sangha Repd.by The President Nazeer Sab	S. Raghunatha Reddy
<b>DEFN EVIDENCE</b>				
7	O.S. 172/2014 (EVIDENCE)		Mallappa <b>Vs</b> Rangamma	Dattathereya P Raghunatha Reddy S
<b>PLNTF EVIDENCE</b>				
8	O.S. 88/2017 (EVIDENCE)		Arunamma <b>Vs</b> Obalappa	Ranganatha E Raghunatha Reddy A V
9	O.S. 607/2011 (TO HEAR)		J.S. Chowdappa <b>Vs</b> Nagamma	T.Deveraj N. Narasimharaju

Addl. Civil Judge and JMFC, Madhugiri  
Smt.Kavyashree M  
Addl Civil Judge and JMFC, Madhugiri  
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 AM to 05.45PM</b>				
1	CrI.Misc. 408/2015 (NOTICE)		B.T. Meenakshi <b>Vs</b> lakshmikanth	
2	C.C. 1213/2013 (N.B.W.)		K.G.Hally P.S. <b>Vs</b> Anjinappa	APP
3	CrI.Misc. 544/2014 (N.B.W.)		Bhagyamma <b>Vs</b> Nandisha	Mahesh M K.N.Jayaramiah
4	C.C. 244/2016 (N.B.W.)		Midigeshi P.S <b>Vs</b> Aswathappa	
5	CrI.Misc. 111/2016 (N.B.W.)		Suomoto court <b>Vs</b> shankarappa	
6	C.C. 1233/2017 (N.B.W.)		T. Harsha <b>Vs</b> Shivashankar	KNJ
( C.C./0001233/2017)				
: C.C./0001233/2017				
7	CrI.Misc. 63/2018 (STEPS)		Kariyamma <b>Vs</b> Mahalingappa	Dayananda Sagad M V
8	P.C.R. 69/2018 (REMINDER LETTER)		Jayaramappa <b>Vs</b> Ashvathappa	Subhash Chandra Bose
9	C.C. 6/2019 (N.B.W.)		Kodigenahalli Police Station <b>Vs</b> Srinivasa	APP
10	P.C.R. 39/2019 (REMINDER LETTER)		Hanumantharayappa <b>Vs</b> H B Byrappa	M Mahesh
11	C.C. 619/2020 (OBJECTIONS)		Kodigenahalli Police Station <b>Vs</b> Bhanuprakash Reddy	APP
<b>11.00 AM to 02.00PM</b>				
12	CrI.Misc. 32/2020 (NOTICE)		B S Nethravathi <b>Vs</b> Jagadeesh P	G R Jagannatha
13	CrI.Misc. 52/2020 (NOTICE)		R Aswathamma @ Amrutha @ Anitha <b>Vs</b> T Narasimhamurthy	G Srinivasa Reddy

**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt.Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	CrI.Misc. 146/2020 (NOTICE)		Siddappa <b>Vs</b> Deputy Tahasildar	M.V Dayanandasagar
15	CrI.Misc. 147/2020 (NOTICE)		Pathamma <b>Vs</b> Deputy Tahasildar	P .C Krishna Reddy
16	C.C. 5/2016 (CHARGE)		Madhugiri P s <b>Vs</b> Bhutharaju	
17	C.C. 615/2020 (FIRST HEARING)		Medigeshi Police Station <b>Vs</b> Sayed Basha alias Sayed Bhasa	APP
18	C.C. 626/2020 (FIRST HEARING)		Medigeshi Police Station <b>Vs</b> Ashoka K	APP
19	C.C. 643/2020 (FIRST HEARING)		Madhugiri Police Station <b>Vs</b> Madhu alias Madhunaik	APP
20	C.C. 920/2015 (EVIDENCE)		K g hally P s <b>Vs</b> Siddalingappa	APP P N Nagireddy
21	C.C. 1271/2015 (EVIDENCE)		Midigeshi P.S <b>Vs</b> Srinivasa murthy	
22	C.C. 1153/2016 (EVIDENCE)		kodigenahalli P.S. <b>Vs</b> Govinda Naika K.N.	APP Ranganath
23	C.C. 1824/2016 (EVIDENCE)		Madhugiri P S <b>Vs</b> Thimmakka	
24	C.C. 78/2017 (EVIDENCE)		KG Halli P S <b>Vs</b> Narasimha murthy	APP G Srinivasa Reddy
<b>( C.C./0000078/2017)</b>				
<b>: C.C./0000078/2017</b>				
25	C.C. 1092/2017 (EVIDENCE)		Kodigenahalli PS <b>Vs</b> Arunkumara	
26	CrI.Misc. 207/2017 (EVIDENCE)		Lalithamma <b>Vs</b> Lakshminarayana	KJL
<b>( CrI.Misc./0000207/2017)</b>				
<b>: CrI.Misc./0000207/2017</b>				

Addl. Civil Judge and JMFC, Madhugiri  
Smt.Kavyashree M  
Addl Civil Judge and JMFC, Madhugiri  
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	C.C. 1139/2017 (EVIDENCE)		Medigesli ps <b>Vs</b> Jethendrakumara sing yadav	APP Ramesh R
28	C.C. 1144/2017 (EVIDENCE)		Madhugiri PS <b>Vs</b> Shivanna	
29	C.C. 1453/2017 (EVIDENCE)		Madhugiri P S <b>Vs</b> Murali	APP M V Dayananda Sagara
30	C.C. 1880/2017 (EVIDENCE)		Puttarangappa <b>Vs</b> Mudlatppa	
<b>( C.C./0001880/2017)</b>				
<b>: C.C./0001880/2017</b>				
31	C.C. 1357/2018 (EVIDENCE)		Excise Police <b>Vs</b> Pavan Kumar	APP
32	C.C. 2097/2018 (EVIDENCE)		Kodigenahalli Police Station <b>Vs</b> Ibrahim	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
33	P.C.R. 68/2018 (NOTICE)	<b>11-01-2021</b>	K.Sukanya <b>Vs</b> Chinna Venkatappa	R.S.Sudhakar
34	CrI.Misc. 122/2020 (STEPS)	<b>13-01-2021</b>	Govindappa <b>Vs</b> The Deputy Tahasildar	P R Pandurangappa
35	CrI.Misc. 150/2020 (SUMMONS)	<b>16-01-2021</b>	Govinda Reddy <b>Vs</b> Deputy Tahsildar	M. S Ashok
36	CrI.Misc. 305/2019 (NOTICE)	<b>19-01-2021</b>	P.C. Kala <b>Vs</b> Kiran	Malikarjunalah
37	C.C. 1052/2019 (APPEARANCE OF ACCUSED)	<b>08-02-2021</b>	Kodigenahalli Police Station <b>Vs</b> Muneendra	APP
38	C.C. 826/2019 (SUMMONS)	<b>15-02-2021</b>	Kaveri Grameena Bank <b>Vs</b> Rajashekar	S Raghunath Reddy
39	C.C. 1288/2019 (N.B.W.)	<b>15-02-2021</b>	Madugiri p S <b>Vs</b> Nagaraju	APP
40	C.C. 985/2019 (SUMMONS)	<b>16-02-2021</b>	Madhugiri Police Station <b>Vs</b> Ganganna M H	APP

Addl. Civil Judge and JMFC, Madhugiri  
Smt.Kavyashree M  
Addl Civil Judge and JMFC, Madhugiri  
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	C.C. 106/2015 (SUMMONS)	18-02-2021	Madhugiri P s Vs Ranganathaswamy	
42	C.C. 1038/2016 (SUMMONS)	25-02-2021	Midigeshi P.S Vs Padmavathi	
43	C.C. 1256/2019 (SUMMONS)	25-02-2021	Sreerangappa Vs G.S. Nagabhushana	M. Mahesh
44	C.C. 270/2020 (SUMMONS)	03-03-2021	T R Rangareddy Vs Rajesha	B Narasimhamurthy
45	C.C. 2329/2018 (SUMMONS)	04-03-2021	Kodigenahalli Police Station Vs Vijaya Babu N	APP
46	C.C. 1479/2020 (SUMMONS)	06-03-2021	Madhugiri Police Station Vs Nagaraju	APP